Annexure-8

Name of the Corporate Debtor: M/s Mahendra Investment Advisors Pvt Ltd Date of Commencement of CIRP: 28.04.2021 (but Order uploaded on 04.05.2021)

List of Creditors as at 06.07.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

| | SI. No | | Details of claim received | | Details of claim admitted | | | | | | of a | Amount of any mutual dues, | / II Amount | Amount of | Remarks, |
|--|--------|-------------------|---------------------------|-------------------|--------------------------------|-----------------|--|--|------------------------|-----------------------------------|---------------------|----------------------------|----------------|-----------|----------|
| | | | | Amount claimed | Amount of claim admitted | Nature of claim | | | Whether related party? | % of voting share in CoC | contingent claim | that may be set- off | not | | if any |
| | 11 | Lex Arjava LLP | 25-05-2021 | 35750 | 35750 | Advocate Fee | | | No | Nil | | | | | |